



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2361/2023	RENU RAJKUMARI Versus THE STATE OF ASSAM AND 7 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	GA, ASSAM MR. P P DUTTA (R-7) MS P SARMA (R-7) MS. P P DAS (R-7) SC, REVENUE
2	WP(C)/5949/2023	OIL DRILLING AND PRODUCTION WORKERS UNION (ODPWU) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M BARMAN	GA, ASSAM
3	WP(C)/6348/2023	BONTI DUTTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU MR. A DEKA (R8) MR N SARMA (R8)
4	WP(C)/325/2024	M/S SARMA ART COTTAGE AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS	SC, ELEM. EDU MR. A NARZARI (r-8) SC, SSA SC, FINANCE
5	WP(C)/632/2024	DR NAGEN CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S H SIKDAR MR. S HAQUE	SC, AG SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5979/2022	CHINADI HIGH SCHOOL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	GA, ASSAM SC, SEC. EDU.
2	WP(C)/4516/2023	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
3	WP(C)/4966/2023	RAMESH JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
4	WP(C)/5404/2023 CAVT. NO.09612/023,	SIPL INFRACON Versus THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
5	WP(C)/7521/2023	MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	SC, HIGHER EDU MR Z HUSSAIN (r-4) MS B B AHMED (r-4) MR. RASHIDUL ISLAM (r-4)

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR H ALI MR D PEGU MR. R KONWAR
	WITH I.A.(Civil)/1498/2020 in MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
2	CRP/122/2022	MD SIKANDAR ALI Versus MD. KARIM KAZI	MR F U BARBHUIYA MR M HOQUE	MR. T J MAHANTA MR. SURAJIT DAS MR. S I RASUL
3	I.A.(Civil)/1127/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
	WITH RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	MS. R CHOUDHURY (r-1,2,9)) MS S S ZIA (r-1,2) MR D. CHAKRABORTY (r-1,2)
	WITH I.A.(Civil)/1128/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
4	I.A.(Civil)/3660/2023 in MACApp./14163/2023	MAJANI BEGUM AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. R C PAUL (r-1)
	WITH MACApp./14163/2023 (Filing Number)	MAJANI BEGUM AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	
5	I.A.(Civil)/3820/2023 in MACApp./14475/2023	ARTI @ AROTI RONGPIPI AND ANR Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. R C PAUL (r-1)

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